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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 979/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Kadakia Enter Prise
V/s.
Western India ShiPYard Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

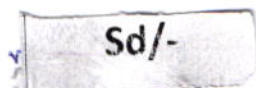
S. No.	NAME	DESIGNATION	SIGNATURE
1	ADV PARESH MORE 1/p S.U. Pandey	ADVOCATE FOR. PETITIONER.	

ORDER

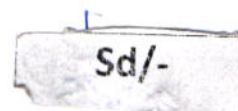
TCP No. 979/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present. Corporate Debtor's side is absent.

At request of the Petitioner's Counsel, list this matter on **20.02.2018**.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)